

ITEM NO.108

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 11871/2014

THE STATE OF PUNJAB & ORS.

Appellant(s)

VERSUS

JASWANT SINGH

Respondent(s)

WITH

C.A. No. 11634/2014 (IV)

Date : 31-05-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PANKAJ MITHAL
(VACATION BENCH)

For Appellant(s) Mr. Karan Sharma, AOR (NP)
Mr. Mohit Siwach, Adv. (NP)
Mr. Rishabh Sharma, Adv. (NP)

For Respondent(s) Mr. Yadav Narender Singh, AOR (NP)
Mr. Jagdish Parshad, Adv. (NP)

UPON hearing the counsel the Court made the following
O R D E R

- 1 None appears for the parties.
- 2 List the appeals in the first week of August, 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(DIPTI KHURANA)
ASSISTANT REGISTRAR